Office Order No. 84/2020

In pursuance of MHA's OM No. I-12014/13/2018-NCB-II dated 17.07.2020, selecting Shri Sachin Jain, IRS (C&CE: 1999) for appointment as Deputy Director General in NCB under Ministry of Home Affairs in the Level - 14 (as per 7th CPC) on deputation basis, his services are placed at the disposal of MHA on deputation basis for a period of 05 (five) years from the date of assumption of charge of the post or till the date of his superannuation, or until further orders, whichever is earlier.

(Kunwar Balwant Rao)
Under Secretary to the Govt. of India
Tel: 011 2309 5520

Copy to:
1. The officer concerned.
2. Chief Commissioner, Lucknow CGST & CX Zone with the request to relieve the above officer immediately to enable him to take up his new assignment with MHA.
3. Shri Kshitish Kumar, US (NCB-II), Room No. 10, 2nd Floor, MDCNS, New Delhi 02 with reference to his OM dated 17.07.2020 referred to above.
4. PS to FM/ MOS (R)/ FS/ Chairman (CBIC)/ Members, CBIC/ Commr (Coord.) CBIC/ DG (Vig.), CBIC/ DS (Ad. V)
5. AS(R)/ JS(R)/DS (Hqrs.) Admn/ US (Ad.I).
6. ADG (HRM-I)/ ADG(HRM-II), DGHRD, Delhi.
8. The Manager Website, DG Systems, New Delhi for uploading it on website of CBIC.

(Kunwar Balwant Rao)
Under Secretary to the Govt. of India